

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
B.N .SUJATHA
PRL.SENIOR CIVIL JUDGE
Cause List Date: 16-09-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<u>11:00 A.M - 12:00 P.M</u>				
HEARING ON IA				
1	O.S. 1601/2012 (SUMMONS) IA/1/2012		Chowdambika Vs Narasimhaiah	G.Venkatappa
2	O.S. 1300/2018 (SUMMONS) IA/1/2018 IA/2/2018		Meena K P, Rep by her agent and P A holder A.V. Manavalan Vs Syed Ahamed Sab	V Ramesh Babu
3	O.S. 1724/2018 (SUMMONS) IA/1/2018		Kumara Vs Muddanna	L Shiva Kumar
4	O.S. 86/2019 (SUMMONS) IA/1/2019 IA/2/2019		Sugunamma Vs Velu P	Anjanappa V
5	O.S. 647/2018 (ARGUMENTS.) IA/1/2018 IA/2/2018		Kandaswamy A Vs Krishna Prasad	L T Gopal
6	O.S. 289/2019 (ARGUMENTS.)		Pushpa Vs Ramachandra G	A M Srinivasa Reddy
<u>12:00 P.M - 1:00 P.M</u>				
SUMMONS				
7	O.S. 707/2020 (SUMMONS) IA/1/2020 IA/2/2020		GOWRAMMA Vs SHANKAR G V	MUTTURAJU H
8	O.S. 304/2018 (ISSUES.)		Vijayalakshmi Vs Sudha K S	M Venkatappa
PLNTF EVIDENCE				
9	O.S. 734/2012 (EVIDENCE.) IA/1/2012		Bhavya Vs Hanumantharayappa	M.Ramamurthy
10	O.S. 440/2014 (EVIDENCE.) IA/1/2014		Krishnamurthy N Vs Sundramma	Govinda swamy
FUTHER CHIEF OF pw				
11	O.S. 764/2014 (EVIDENCE.) IA/1/2014		Srinivas M Vs Nagamma	N R N

Cases listed below are adjourned due to Covid 19

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12	M.A. 30/2018 (SUMMONS) IA/1/2018	03-11-2020	Ashwathamma Vs Ramanjinappa	P M Gopi
13	EX 73/2018 (SUMMONS)	03-11-2020	MAHADEV PRASAD.L Vs USHA.M.S	S A Partners
AWAIT SUMMON/NOTICE				
14	O.S. 956/2012 (SUMMONS) IA/1/2012	03-11-2020	Ramakrishna Reddy Vs Anjana Reddy	M.V.Srinivasa Reddy
15	O.S. 1412/2012 (SUMMONS) IA/1/2012	03-11-2020	Gangamma Vs Hanumakka	K.V.Venkatesh
16	O.S. 436/2013 (SUMMONS) IA/1/2013	03-11-2020	Savithramma Vs Lenkappa	H.V.Ramachandra Reddy
17	O.S. 1812/2014 (SUMMONS) IA/1/2014	03-11-2020	Vinod Kumar Vs Jaffar Abbas	G N J
18	O.S. 1605/2018 (SUMMONS) IA/1/2018	03-11-2020	Japamala Rani Vs Lakkamma	R Krishnappa
NOTICE ON IA				
19	O.S. 1705/2018 (SUMMONS) IA/1/2018	03-11-2020	Narayanaswamy Vs Ammayamma	A G N
CROSS EXAMINATION OF DW				
20	O.S. 1337/2014 (EVIDENCE.) IA/1/2014 IA/2/2014	20-11-2020	Sangeetha Vs Manjunath N	G H N
CROSS EXAMINATION OF PW				
21	O.S. 2078/2014 (EVIDENCE.) IA/1/2014	20-11-2020	Navya R Vs Ravikumar L N	V G
22	O.S. 2023/2015 (EVIDENCE.) IA/1/2015	20-11-2020	Krishnamurthy V Vs Narayanappa	Pradeep Kumar
PLNTF EVIDENCE				
23	O.S. 973/2014 (EVIDENCE.) IA/1/2014	20-11-2020	Venkatalakshmma Vs Venkatappa	Nalina R
24	O.S. 1345/2014 (EVIDENCE.) IA/1/2014	20-11-2020	Nanjamma Vs Munivenkataramanappa	Mahesh

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25	O.S. 1925/2015 (EVIDENCE.) IA/1/2015	20-11-2020	Renukamma Vs Ashwathappa	
26	O.S. 254/2018 (EVIDENCE.) IA/1/2018	20-11-2020	Venkatamma Vs Anjinappa	C V Annaiah
FUTHER CHIEF OF pw				
27	O.S. 1559/2014 (EVIDENCE.) IA/1/2014	20-11-2020	Jayamma Vs Gowda Raju	Manjunath T R
CROSS EXAMINATION OF PW				
28	G and WC 10/2018 (EVIDENCE.)	21-11-2020	RASHMI P. Vs K. SHAMANNA	T. R. GOPALA
PLNTF EVIDENCE				
29	O.S. 1514/2018 (EVIDENCE.) IA/1/2018	21-11-2020	Kantaraju B R Vs Padmamma	A N Lokesh Kumar
30	O.S. 554/2019 (EVIDENCE.) IA/1/2019	21-11-2020	Padmavathi V Vs Susheelamma	E. VENKATARAMI REDDY
31	O.S. 687/2019 (EVIDENCE.) IA/1/2019	21-11-2020	Chinnathambi Vs Nalini	K S L
32	O.S. 1117/2019 (EVIDENCE.) IA/1/2019	21-11-2020	Santhosh Kumar B K Vs Venkataraju R	V S K
NOTICES				
33	O.S. 624/2019 (SUMMONS) IA/1/2019	08-12-2020	AMBARISHA T Vs KRISHNAREDDY K C	P P
STEPS				
34	O.S. 1097/2019 (SUMMONS) IA/1/2019 IA/2/2019	08-12-2020	Shivaraj alias Shivan Jayaraman Vs Anantha Ramaiah M	Harendra
SUMMONS				
35	O.S. 1771/2018 (SUMMONS)	08-12-2020	Siddagangamma Vs Baburaj	S Chennaraya
36	O.S. 226/2019 (SUMMONS) IA/1/2019	08-12-2020	Krishnappa C K Vs Leelavathi	B S N

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37	O.S. 295/2019 (SUMMONS)	08-12-2020	Muniyamma Vs Kunjappa	N Shankaranarayana Bhat
38	O.S. 1102/2019 (SUMMONS)	08-12-2020	Prakash P Vs Venkateshappa	N Dinakar and Associates
39	O.S. 1251/2019 (SUMMONS) IA/1/2019	08-12-2020	Ravindra R Vs Narayanaswamy	Jamuna T.B.
WRITTEN STATEMENT				
40	O.S. 1315/2019 (SUMMONS)	08-12-2020	Venkatachala P Vs Gaali Hanumakka	Yogesh K M
AWAIT SUMMON/NOTICE				
41	O.S. 1879/2019 (SUMMONS) IA/1/2019 IA/2/2019	10-12-2020	Manjula N Vs Saroja	A V Vijaya Baskara Reddy
42	O.S. 33/2020 (SUMMONS)	10-12-2020	Munireddy T Vs Thammaiah Reddy	Pradeep C Yadav
NOTICES				
43	EX 19/2020 (SUMMONS)	10-12-2020	JAYAKUMAR V Vs DAYANANDA REDDY L	BOPANNA P.C
44	R.A. 87/2019 (NOTICE) IA/1/2019	10-12-2020	Parvathi, Rep. by her GPA Holder Karpagam Vs Gangadhar C V, Since dead by his LRs. Girija G	V Chandrappa
45	M.C. 415/2019 (NOTICE) IA/1/2019	10-12-2020	Kavitha B K Vs Prem Kumar B	Srirama
46	R.A. 8/2020 (NOTICE) IA/1/2020	10-12-2020	Venkatesh, Since dead by his Legal Rep. 1(a) Anitha Venkatesh L Vs Raju L K	N Channakrishnappa
COMPLIANCE				
47	O.S. 1519/2018 (A.D.R) IA/1/2018	10-12-2020	HANUMAKKA Vs NARASIMHAMURTHY	K N Nanje Gowda

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11:00 A.M - 12:00 P.M				
1	O.S. 397/2015 (HEARING) IA/1/2015		Vijayalakshmi C Vs Arasappa K	Sharath Kumar
2	O.S. 516/2018 (HEARING) IA/1/2018 IA/2/2018		Mallaveeraiah, Power of Attorney Holder Karunesh B M Vs Muniswamy	V B shivakumar
3	O.S. 1095/2018 (HEARING) IA/1/2018		Kishore S N Vs Suryanarayana	Satish A C
4	O.S. 514/2019 (HEARING) IA/1/2019 IA/2/2019		MANASA Vs SHANTHAMMA	H M Anand Kumar
5	O.S. 708/2019 (HEARING) IA/1/2019 IA/2/2019		MANGAMMA Vs VENKATASWAMY	N M S
6	O.S. 880/2020 (HEARING) IA/1/2020		SUJATHA Vs NAGARATHANAMMA	GEETHA M R
LOK ADALATH				
7	O.S. 389/2015 (A.D.R) IA/1/2015 IA/2/2015		Anwar Sharieff Vs Puttamma alias Pattamma	T Ravindra
8	O.S. 664/2017 (ISSUES.) IA/1/2017 IA/2/2017		M.MUTHURAJ Vs A.GLORIA MARY	
CROSS EXAMINATION OF DW				
9	O.S. 1209/2004 (EVIDENCE.) IA/1/2004		SHANTHAMMA Vs ALIAS BYANNA DODDA BYANNA	H.V.SUBRAMANYA CR
CROSS EXAMINATION OF PW				
10	O.S. 244/2008 (EVIDENCE.) IA/1/2008		SHANTHAMMA Vs BYRANNA	G.MUNIRAJU
DEFN EVIDENCE				
11	O.S. 192/2008 (EVIDENCE.) IA/1/2008 IA/2/2008		GOWRAMMA Vs KRISHNAPPA	H.S.NAGENDRA MC
FURTHER EVIDENCE FOR DEFND				

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12	O.S. 160/2008 (EVIDENCE.) IA/1/2008		G R SHIVANNA Vs G H CHANNAPPA	H.M.SOMASHEKARAI AH SLS
FUTHER CHIEF OF pw				
13	O.S. 128/2008 (EVIDENCE.) IA/1/2008		ARASAPPA Vs HANUMA LAKSHMAMMA	N.R.NAIK
14	O.S. 340/2000 (ARGUMENTS.)		MUIYAPPA Vs SHAKARAPPA DECEASED BY LRS	H.M. MUNIVENKATARAMA DMS
15	O.S. 172/2005 (ARGUMENTS.) IA/1/2005		NAGAVENI Vs NARAYANAMMA	K. T. DAKAPPA CKC
3:00 P.M - 4:00 P.M				
16	R.A. 22/2012 (ARGUMENTS.) IA/1/2012 IA/2/2012		INDRANI Vs GIRIYAPPA	N.J.RAMESH.
17	R.A. 122/2013 (ARGUMENTS.) IA/1/2013		Lakshmipathy T H Vs Lakshmana	S Siddappa
18	O.S. 1896/2014 (ARGUMENTS.) IA/1/2014		Arunakumari K R Vs Krishnappa B C	V Krishnamurthy
19	M.V.C. 345/2015 (ARGUMENTS.)		ANIL Vs MANJUNATHA L.	REEYAZULLA SHARIEFF
20	O.S. 1146/2015 (ARGUMENTS.) IA/1/2015		Satish R Shet Vs Kasturi	M J A
21	O.S. 1480/2015 (ARGUMENTS.) IA/1/2015		Sunder M Vs Venu K	SHIVAKUMAR
22	O.S. 112/2017 (ARGUMENTS.) IA/1/2017		Sowbhagya H S Vs Bhagyalakshmi	N S L
23	M.A. 121/2017 (ARGUMENTS.) IA/1/2017		Mallikarjunaiah T. Vs Rajanna T.S.	
24	M.A. 35/2019 (ARGUMENTS.) IA/1/2019		Anjinappa H R Vs Vyajayaninthe Mala M	V V G
ARGUMENTS BY ADV. DEFTS.				
25	M.V.C. 164/2015 (ARGUMENTS.)		PUSHAPALATHA Vs MS MEGHA TRAVELS, REP. BY PROP.T. THIMMEGOWDA	V.LAXMINARAYANA

FURTHER ARGUMENTS

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26	O.S. 619/2017 (ARGUMENTS.) IA/1/2017		Ashwatha Reddy Vs Ramakrishna Reddy	K Varaprasad
27	O.S. 887/2020 (ORDERS.) IA/1/2020		RAJANNA T K Vs KEMPANNA	SURESH L
Cases listed below are adjourned due to Covid 19				
28	O.S. 79/2000 (SUMMONS)	01-12-2020	RAMAIAH Vs CHIKKARAMAIAH	MYLARAIAH ASSOCIATES. GMV
: R.A./0000021/2013				
29	O.S. 443/2001 (SUMMONS)	01-12-2020	SHANKARANARAYANASETTY Vs GUDDAMMA	V.B.SHIVAKUMAR EXPARTY
30	O.S. 761/2007 (SUMMONS) IA/1/2007	01-12-2020	DASAMMA Vs STATE OF KARNATAKA	G. VENKATAPPA EXPARTY D1 3, 4
31	O.S. 172/2010 (SUMMONS) IA/1/2010	01-12-2020	BHAGYAMMA Vs AKKAYAMMA	S.GANESH SHENOY C.RAJANNA
32	O.S. 1187/2010 (SUMMONS) IA/1/2010	01-12-2020	CHINNAMMA Vs SUNANDAMMA AND OTHERS	K.M. NARAYANASWAMY
33	O.S. 138/2015 (SUMMONS) IA/1/2015	01-12-2020	Dasappa Vs Motamma	M Nagaraj
34	O.S. 939/2015 (SUMMONS) IA/1/2015	01-12-2020	Anjinappa Vs Munikrihnappa	MADHU KIRAN and ANITHA K.R.
35	O.S. 1115/2015 (SUMMONS) IA/1/2015	01-12-2020	Chinnamma Vs Srinivas	K.SHIVASHANKAR
36	FDP 45/2015 (SUMMONS)	01-12-2020	Gopamma Vs Kempamma	P Marappa
37	O.S. 130/2017 (SUMMONS) IA/1/2017	01-12-2020	Venkataswamy alias Venkatashamappa Vs Muniraju V	S V T
38	O.S. 378/2018 (SUMMONS) IA/1/2018 IA/2/2018	01-12-2020	Indiramma Vs Venkatachalaiah	Y V radha krishna
39	O.S. 478/2018 (SUMMONS) IA/1/2018 IA/2/2018	01-12-2020	Chowdappaiah Vs Jayamma	Anithamuniraju

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
40	Misc 66/2018 (SUMMONS) IA/1/2018	01-12-2020	Dase Gowda Vs Venkatamma	V Shankarappa
41	O.S. 909/2018 (SUMMONS) IA/1/2018	01-12-2020	Srihari R Vs Ramachandraiah	D A Shivakumar
42	O.S. 932/2018 (SUMMONS)	01-12-2020	Manjula Vs Gangaiah	G M Harish Gowda
43	O.S. 995/2018 (SUMMONS) IA/1/2018	01-12-2020	Annapoorna Vs Shivashankaraiah	Gubbi Channa
44	O.S. 1079/2018 (SUMMONS)	01-12-2020	Krishna M N Vs Bhaghya H	H M Suresh
45	O.S. 1162/2018 (SUMMONS) IA/1/2018 IA/2/2018	01-12-2020	Ashwathnarayana C Vs Dyavanna alias Dyavegowda	SVR
46	FDP 27/2018 (SUMMONS) IA/1/2018	01-12-2020	Gouramma Vs Thammaiah	Baiyarreddy T S
47	O.S. 1319/2018 (SUMMONS) IA/1/2018	01-12-2020	Narayanappa Vs Narayanamma	H R Praveen Kumar
48	Misc 51/2019 (SUMMONS) IA/1/2019	01-12-2020	DEVARAJA M Vs MUNIANJINAMMA	Sheshachalam
49	O.S. 616/2019 (SUMMONS) IA/1/2019	01-12-2020	Srinivas Vs Channamma	K Santhosh Kumar
50	O.S. 467/2020 (SUMMONS) IA/1/2020	01-12-2020	Rathnamma Vs Ramaswamy	S D
51	O.S. 628/2020 (SUMMONS) IA/1/2020	01-12-2020	RAJANNA Vs MALIGAMMA	ANANDA M
52	Misc 53/2020 (SUMMONS) IA/1/2020 IA/2/2020	01-12-2020	LOURDU MARY Vs AROGYAMMA	MANJUNATH REDDY T
53	O.S. 759/2008 (EVIDENCE.) IA/1/2008	02-12-2020	SAMPATH KUMAR Vs M R PREMKUMAR	K.T. SHESHAGIRI
54	O.S. 1998/2008 (EVIDENCE.) IA/1/2008	02-12-2020	MUNIYAMMA Vs MUNITHAYAMMA	K.VARAPRASAD
55	O.S. 360/2009 (EVIDENCE.) IA/1/2009	02-12-2020	S DR.NARASIMHAIAH Vs MAHENDRA KUMAR CHOPRA	GAJENDRA ASSOCIATES

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56	O.S. 1212/2009 (EVIDENCE.) IA/1/2009	02-12-2020	UTHANALLAMMA Vs MUNIBYRAMMA	H.M.ANANDA KUMAR
57	O.S. 609/2010 (EVIDENCE.) IA/1/2010 IA/2/2010	02-12-2020	MALLAPPA Vs RUDRAPPA	A.SAMPATH
58	O.S. 803/2010 (EVIDENCE.) IA/1/2010	02-12-2020	G M JANAKI AND OTHERS Vs G M MARIANJINAPPA AND OTHERS	PAPIREDDY EXPARTY - D1 TO 3
59	O.S. 938/2010 (EVIDENCE.)	02-12-2020	MEGA CITY DEVELOEPRS Vs BASAPPA	R.S. RAVI MSR
60	O.S. 196/2013 (EVIDENCE.) IA/1/2013 IA/2/2013	02-12-2020	Husman beig Vs Anwar beig	Ramesh Gowda
61	O.S. 326/2013 (EVIDENCE.) IA/1/2013	02-12-2020	Muniyamma Vs C Chandrashekaraiiah	B. Siddaveeraiah
62	O.S. 716/2013 (EVIDENCE.) IA/1/2013	02-12-2020	Lakshamma Vs Somashekar.T	Parthasarathy.S.G
63	O.S. 786/2013 (EVIDENCE.) IA/1/2013	02-12-2020	Muniyamma Vs Thimmaiah	L.Ravi Kumar
64	M.C. 15/2013 (EVIDENCE.)	02-12-2020	Hemalatha Vs Rudresh.C.S	Malluraiah
65	O.S. 1205/2013 (EVIDENCE.) IA/1/2013 IA/2/2013	02-12-2020	Akkayamma Vs Siddamma	N.R.Nagaraj
66	O.S. 2060/2014 (EVIDENCE.) IA/1/2014	02-12-2020	Nagaraju L Vs Manjula B N	SRIDHAR.N.
67	O.S. 2130/2014 (EVIDENCE.) IA/1/2014 IA/2/2014	02-12-2020	Rama Rao M N Vs Vishwanath Singh D	Rajaram
68	Misc 11/2015 (EVIDENCE.)	02-12-2020	Shankaranarayana Setty A S Vs Gudamma	V B S
69	O.S. 627/2015 (EVIDENCE.) IA/1/2015	02-12-2020	Munegowda Vs Lakshamma	Vinay T R
70	O.S. 690/2015 (EVIDENCE.) IA/1/2015	02-12-2020	Chandrappa Vs Seenappa M	M R V

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71	O.S. 1045/2015 (EVIDENCE.) IA/1/2015	02-12-2020	Nirmala N Vs Venkatesh S	N.R.JAGADEESWARA
72	O.S. 1046/2015 (EVIDENCE.) IA/1/2015	02-12-2020	Jagadeeswari D Vs Venkatesh S	N.R.JAGADEESWARA
73	O.S. 1048/2015 (EVIDENCE.) IA/1/2015	02-12-2020	Dhandapani N Vs Venkatesh S	N.R.JAGADEESWARA
74	O.S. 1049/2015 (EVIDENCE.) IA/1/2015	02-12-2020	Murali V Vs Venkatesh S	N.R.JAGADEESWARA
75	O.S. 1050/2015 (EVIDENCE.) IA/1/2015	02-12-2020	S P Murthy Vs Venkatesh S	N.R.JAGADEESWARA
76	Misc 52/2015 (EVIDENCE.) IA/1/2015	02-12-2020	Shruthi Vs Nagaraj	K T D
77	O.S. 27/2017 (EVIDENCE.)	02-12-2020	Prakash Kumar A R Vs Patelamma	
78	M.C. 9/2017 (EVIDENCE.)	02-12-2020	Chandra Mohan E Vs Hemalatha C	M Venkataswamy
79	Misc 31/2017 (EVIDENCE.)	02-12-2020	Munilakshamma Vs Jayappa and others	
80	O.S. 571/2017 (EVIDENCE.) IA/1/2017	02-12-2020	Manohar N Vs Narayanappa G	Vijayakumar C
81	O.S. 650/2017 (EVIDENCE.) IA/1/2017 IA/2/2017 IA/3/2017	04-12-2020	NAGARATHNAMMA Vs V.KRISHNAIAH	
82	O.S. 672/2017 (EVIDENCE.) IA/1/2017 IA/2/2017	04-12-2020	NARASIMHA Vs VENKATESH	KESHAVA REDDY A.
83	O.S. 679/2017 (EVIDENCE.) IA/1/2017 IA/2/2017	04-12-2020	GAJENDRA Vs SURESH K.	S.V. RAMACHANDRAPPA
84	O.S. 826/2017 (EVIDENCE.) IA/1/2017	04-12-2020	Venkatashamappa Vs Munikrishnappa B M	M Venkataswamy
85	Misc 77/2017 (EVIDENCE.) IA/1/2017	04-12-2020	Narayanawamy M Vs Renuka	Y V Radha Krishna

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86	O.S. 1215/2017 (EVIDENCE.)	04-12-2020	Narayana B V Vs Suryanarayana Gowda	
87	M.V.C. 87/2017 (EVIDENCE.)	04-12-2020	SRINIVASA G Vs T. VENKATESH	C. GIRI BABU
88	O.S. 440/2018 (EVIDENCE.) IA/1/2018	04-12-2020	Rajamma Vs Narayanaswamy	D S Ramesh Reddy
89	Misc 65/2018 (EVIDENCE.) IA/1/2018	04-12-2020	Ravindra K M Vs Krishnappa	Hanumanthappa B Haravi Gowdar
90	Misc 69/2018 (EVIDENCE.) IA/1/2018	04-12-2020	PAPANNA Vs DEVAPPA H M	VISHNU HEGADE
91	Misc 77/2018 (EVIDENCE.) IA/1/2018	04-12-2020	Manjunatha Vs Siddaveerappa	L Srinivasa Babu
92	O.S. 1005/2018 (EVIDENCE.)	04-12-2020	Nagaraju Vs Shivaramakka Y R	P T M
93	O.S. 1345/2018 (EVIDENCE.) IA/1/2018	04-12-2020	Jayamma Vs Srinivasaiah	J C Kumar
94	O.S. 1673/2018 (EVIDENCE.) IA/1/2018	04-12-2020	MUDDAMMA Vs NAGAMMA	B.LOKESH
95	O.S. 78/2019 (EVIDENCE.) IA/1/2019	04-12-2020	Narasamma Vs M/s Greenland Infra, A Registered Partnership Firm	K K Manjunath
96	O.S. 478/2019 (EVIDENCE.) IA/1/2019 IA/2/2019	04-12-2020	Anjanappa alias Anjan Kumar D M Vs The State of Karnataka	MYLARAIAH ASSOCAITES
97	O.S. 555/2019 (EVIDENCE.) IA/1/2019	04-12-2020	Srinivasa Vs Narayanamma	Venkate Gowda
98	O.S. 612/2019 (EVIDENCE.) IA/1/2019	04-12-2020	Narayanaswamy Vs Savithramma	K Kumar
99	O.S. 653/2019 (EVIDENCE.) IA/1/2019	04-12-2020	Somashekar H Vs Sathyanarayana H	Prakash M
100	O.S. 775/2019 (EVIDENCE.) IA/1/2019 IA/2/2019	04-12-2020	GOPALAPPA Vs KENCHAMMA	K. G. S.

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
101	O.S. 906/2019 (EVIDENCE.) IA/1/2019	04-12-2020	Jayalakshamma G Vs Annayamma	Pradeep C Yadav
102	M.C. 192/2019 (EVIDENCE.)	04-12-2020	Raghunandan K V Vs Aruna	H K S

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
IRANAGOUDA K KABBUR
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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<u>11:00 A.M - 12:00 P.M</u>				
1	O.S. 1891/2019 (SUMMONS)		SEENAPPA Vs MUNIYAMMA	LAKSHMIKANTHAPPA B
NOTICES				
2	O.S. 801/2011 (SUMMONS)		MUNIYAMMA Vs MUNIRAJU.C.	B.SIDDAVEERIAH
OBECTION				
3	O.S. 1346/2018 (SUMMONS) IA/1/2018 IA/2/2018 IA/3/2018		Mubina Vs Bruhat Bengaluru Mahanagara palike	Kantharaju
STEPS				
4	O.S. 1707/2018 (SUMMONS) IA/1/2018 IA/2/2018 IA/4/2018 IA/3/2018		Euphrasie J Vs Philomina	Jagadish M C
5	O.S. 659/2019 (SUMMONS) IA/1/2019		Gowramma Vs Muniswamappa	B Krishna Gowda
6	O.S. 679/2019 (SUMMONS) IA/1/2019		Pavithra K Vs Devaraju R	Prasad S T
WRITTEN STATEMENT				
7	O.S. 398/2018 (SUMMONS) IA/1/2018		Rukmini Vs Kempanna	M D Krishnappa
8	O.S. 1422/2019 (SUMMONS) IA/1/2019		Netharavathi V Vs Venkataramanappa alias Venkataramaiah	D Narase Gowda
9	O.S. 1570/2019 (SUMMONS) IA/1/2019		Lakshmi alias Lakshamma K V Vs Narasimahaiah K V	M H R
<u>12:00 P.M - 1:00 P.M</u>				
10	O.S. 163/2019 (SUMMONS) IA/1/2019		Rathnamma Vs Rathnamma	Naveen Kumar
OBECTION				
11	O.S. 529/2019 (SUMMONS) IA/1/2019		Sarojamma Vs Gangamma	N Shivamurthy
WRITTEN STATEMENT				

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
12	O.S. 504/2019 (SUMMONS) IA/1/2019		Vasantha Kumar Vs Chandrashekar	K C Manjunatha
13	O.S. 631/2005 (HEARING) IA/1/2005		YELLAMMA Vs V NAGARAJU	SREE RAMA REDDY.M
14	O.S. 1127/2013 (HEARING) IA/1/2013 IA/2/2013		Kastoori Vs Theresamma	K.S.Mallikarjuna Reddy
15	O.S. 288/2019 (HEARING) IA/1/2019		Nagesh Vs Narasimha Murthy	T N Prasannakumar
16	M.C. 196/2020 (FIRST HEARING)		PRAVEEN KUMAR Vs NIL	PRUTHVI RAJ AND ASSOCIATES
3:00 P.M - 4:00 P.M				
17	O.S. 1016/2005 (SUMMONS) IA/1/2005		JOSEPH GEORGE Vs CHOWRAJ	VENKATESH K V SRI.M.A.K
18	O.S. 762/2019 (SUMMONS) IA/1/2019		Venkateshaiah V Vs Ammayamma	S G V
STEPS				
19	O.S. 1003/2019 (SUMMONS) IA/1/2019		Narayanamma Vs Saraswathi	S G V
20	O.S. 1062/2019 (SUMMONS) IA/1/2019		AMRUTA PATIL M Vs MALLIKARJUNA RAMANAGOUDA PATIL	MYLARAIAH ASSOCAITES
21	O.S. 1418/2019 (SUMMONS) IA/1/2019		Tanamma Vs Tanappa	V Balakrishna
22	O.S. 802/2011 (ARGUMENTS.)		MUNIYAMMA Vs AMRUTH RAJ.M.	B.SIDDAVEERIAH
Cases listed below are adjourned due to Covid 19				
23	O.S. 387/2019 (EVIDENCE.)	27-10-2020	Triveni S G Vs Gundu Rao S	B. LAKSHMIKANTHAPPA
24	O.S. 717/2019 (EVIDENCE.)	27-10-2020	YALLAMMA Vs MUKTHA M K	D M L AND C R
25	O.S. 885/2019 (EVIDENCE.) IA/1/2019	27-10-2020	Harshitha M Vs Rathnamma	S P S

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
26	O.S. 1433/2019 (EVIDENCE.) IA/1/2019 IA/2/2019 IA/3/2019	27-10-2020	Rajamma Vs Akkayamma	G Papereddy
27	O.S. 1209/2010 (SUMMONS) IA/1/2010	27-11-2020	JAYAMMA Vs AKKAMMA	K.N.SUBRAMANI KRISHNAREDDY H.R.
28	R.A. 48/2017 (SUMMONS) IA/1/2017 IA/2/2017	27-11-2020	Anand A J Vs Chirstasad M.	
29	O.S. 884/2017 (SUMMONS) IA/1/2017 IA/2/2017	27-11-2020	Chinnamma Vs Gopala Reddy	
30	O.S. 114/2018 (SUMMONS) IA/1/2018	27-11-2020	Nagraj R Vs Munivenkatappa	S Harish
31	O.S. 736/2018 (SUMMONS) IA/1/2018 IA/2/2018	27-11-2020	VENKATALAKSHMI Vs RAMIAH	RADHAKRISHNA, N. CHOWDA REDDY AND VINOD
32	O.S. 812/2018 (SUMMONS) IA/1/2018	27-11-2020	Jayarama Reddy Vs Thimmaiah	S G P
33	O.S. 827/2018 (SUMMONS) IA/1/2018	27-11-2020	Yashodamma M Vs Yellamma	D R Babu
34	O.S. 832/2018 (SUMMONS)	27-11-2020	ANNAMMA Vs CHOURAJA(SATHNUR)	
35	O.S. 883/2018 (SUMMONS) IA/1/2018 IA/2/2018	27-11-2020	Varalakshmi dead by lrs Priyanka R/by Arjun Vs Krishnappa	Muniraju K N
36	O.S. 1058/2018 (SUMMONS) IA/1/2018	27-11-2020	Mamathashree A G Vs Gangadhar M	B J Krishna
37	O.S. 338/2019 (SUMMONS) IA/1/2019	27-11-2020	MUNIYAMMA Vs DASAPPA	VENKATESHA M T
38	O.S. 431/2019 (SUMMONS) IA/1/2019	27-11-2020	Jayamma K Vs Ashwathappa	M Y Muniraju
39	O.S. 537/2019 (SUMMONS) IA/1/2019	27-11-2020	Shobha K Vs Narayanappa	H S Ramamurthy

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Cause List Date: 16-09-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
40	O.S. 740/2019 (SUMMONS) IA/1/2019	27-11-2020	NEETISH PURUSHOTTAMA B N Vs SURYA MOULI S M	H S R
41	O.S. 786/2019 (SUMMONS) IA/1/2019 IA/2/2019	27-11-2020	NARAYANASWAMY Vs CHIKKAPPAIAH	M H
42	O.S. 1114/2019 (SUMMONS) IA/1/2019	27-11-2020	Jayachandran Vs Abhirami	V Muniraj
43	O.S. 1243/2019 (SUMMONS) IA/1/2019	27-11-2020	Narayana Gowda Y D Rep. by GPA Holder Smt.Rekha Y N Vs Ningamma alias Doddathayamma	Sridhara T
44	O.S. 1269/2019 (SUMMONS) IA/1/2019	27-11-2020	Neelamma Vs Munichenni	Sowmya P M
45	O.S. 1379/2019 (SUMMONS) IA/1/2019	27-11-2020	Lakshamma N Vs Sneha	Raju P T
46	O.S. 1577/2019 (SUMMONS) IA/1/2019	27-11-2020	ARPITHA A M Vs MUNI VENKATE GOWDA	K M M
47	O.S. 1589/2019 (SUMMONS) IA/1/2019 IA/2/2019	27-11-2020	Papamma Vs Chikamotappa	K Chandrashekar
48	O.S. 774/2020 (SUMMONS) IA/1/2020 IA/2/2020	27-11-2020	NARAYANAMMA Vs NARAYANASWAMY B	VENKATESH B K
49	Misc 69/2013 (NOTICE) IA/1/2013	27-11-2020	Nagaraj D J Vs Krishnamurthy H T	Somashekar Naidu

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<u>11:00 A.M - 12:00 P.M</u>				
1	O.S. 1163/2008 (HEARING) IA/1/2008		NARAYANAPPA Vs MUNINAGAPPA	P. LAKSHMINARAYANA EXPARTY D1 TO 5 , 7 TO 10
2	O.S. 826/2010 (HEARING) IA/1/2010		ANJANAPPA AND OTHERS Vs KOTAMMA AND OTHERS	
3	O.S. 861/2010 (HEARING) IA/1/2010 IA/2/2010		MUNINARAYANAPPA Vs LAKSHMAMMA	CHANDRASHEKAR
4	O.S. 1153/2011 (HEARING) IA/1/2011 IA/2/2011		HEMAVATHI AND OTHERS Vs HANUMANTHAPPA AND OTHERS	N. PRAKASH
<u>12:00 P.M - 1:00 P.M</u>				
5	O.S. 1461/2006 (ARGUMENTS.) IA/1/2006		H S MANJUNATH SHASTRI Vs P VISHNU PRASAD	T. MANJUNATH
6	M.A. 57/2012 (ARGUMENTS.) IA/1/2012		N.Harinath Vs SUCHITRA.B. JAHAGIRDHAR	V. VIJAYASHEKARA GOWDA
7	O.S. 1934/2015 (ARGUMENTS.) IA/1/2015		Kumar Vs Lalitha	
<u>3:00 P.M - 4:00 P.M</u>				
8	O.S. 1258/2012 (HEARING) IA/1/2012 IA/2/2012 IA/3/2012		Padmaja.K Vs Narayanamma	T.V.Nanje Gowda
9	O.S. 1516/2012 (HEARING) IA/1/2012		Anuj Vasanth lal Mehta Vs Sanjeewini Projects	R.A. DEV ANAND
10	O.S. 784/2014 (HEARING) IA/1/2014		Kum. Anushree Vs Narayanamma	S Harish
<u>4:00 P.M - 5:00 P.M</u>				
11	O.S. 144/2017 (HEARING) IA/1/2017		Shyla Vs Rama Krishna	
12	O.S. 1568/2017 (HEARING) IA/1/2017		Muninanajappa Vs Bacchanna	Usha M.V. and Associates

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
13	O.S. 1239/2019 (HEARING) IA/1/2019		Rajaiah M Vs Manjegowda B L	G R N
14	O.S. 1239/2018 (APPEARANCE OF PARTY) IA/1/2018		Munirajappa Vs Venkatashamappa	PS
Cases listed below are adjourned due to Covid 19				
15	EX 9/2008 (SUMMONS)	03-11-2020	RAJANNA @ VEERABHADRAIAH Vs NANJUNDBOVI IRS. SANJEEVAMMA	V.P. SHANMUGAM VGV
16	O.S. 998/2008 (SUMMONS) IA/1/2008	03-11-2020	ANJANAPPA Vs O M VERGHESE	SRINIVASA M J MHS
17	O.S. 1021/2011 (SUMMONS) IA/1/2011	03-11-2020	RAM MOHAN.A. Vs ANNAIYAPPA	J.M.MUNIRAJU RAJASHEKARA
18	O.S. 313/2012 (SUMMONS) IA/1/2012	03-11-2020	ANNAIAPPA Vs KRISHNAPPA	KRISHNA REDDY R R. Gopalakrishna
19	O.S. 662/2012 (SUMMONS)	03-11-2020	KANTHAMMA Vs JAYAMMA	R.Muralidhara
20	FDP 45/2012 (SUMMONS) IA/1/2012	03-11-2020	Lakshamma Vs Rathnamma	N.Ganesh
(O.S./0001460/2007)				
21	O.S. 1485/2012 (SUMMONS) IA/1/2012 IA/2/2012 IA/3/2012	03-11-2020	Pramod kumar ghyanachand Vs Muralidhara shastri.P	D.N.Manjunath
22	R.A. 114/2015 (SUMMONS) IA/1/2015	16-11-2020	State of Karnataka Vs Meena Uruf Meenakshamma	Nataraj
23	O.S. 1882/2015 (SUMMONS) IA/1/2015	16-11-2020	Syed Aslam Vs Khamrunnissa	NAWAB JAN @ MUJEEB-UR-REHMAN
24	O.S. 29/2016 (SUMMONS) IA/1/2016	16-11-2020	Mohan Kumar A Vs Asha	K Narayanaswamy
25	O.S. 611/2016 (SUMMONS) IA/1/2016	16-11-2020	SHEKAR V Vs THIMMAKKA	

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Cause List Date: 16-09-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
26	O.S. 909/2016 (SUMMONS) IA/1/2016	16-11-2020	Rathnamma Vs Narayanappa	M Ramachandragowda
27	O.S. 1508/2016 (SUMMONS) IA/1/2016 IA/2/2016	16-11-2020	CHANDRA KUMAR MALAVATHU Vs B.N.RAMESH	G.T.KUMAR
28	O.S. 257/2017 (SUMMONS) IA/1/2017	16-11-2020	Puttamma Vs Shivarudraiah D V	
29	O.S. 290/2017 (SUMMONS) IA/1/2017	16-11-2020	Dagararam Chowdari Vs Suvadevi	Reddy and Reddy
30	O.S. 636/2017 (SUMMONS) IA/1/2017 IA/2/2017	16-11-2020	Akkayamma Vs Krishnappa	G Krishna
31	O.S. 39/2018 (SUMMONS) IA/1/2018 IA/2/2018	16-11-2020	Narasamma Vs Ramamurthy	B Chandrashekhar
32	O.S. 564/2018 (SUMMONS) IA/1/2018	16-11-2020	Meenakshi S Vs Parvathamma	C S S
33	O.S. 897/2018 (SUMMONS) IA/1/2018	16-11-2020	Shivamurthy K M Vs Shivanandappa K M	D R Sundaresha
34	O.S. 963/2018 (SUMMONS) IA/1/2018	16-11-2020	Ambresh Reddy alias Amaresh Vs Venkataramana	V N Kumar and associates
35	O.S. 984/2018 (SUMMONS) IA/1/2018	16-11-2020	Jayarama Vs Muniyappa	M Chandrashekar
36	O.S. 1036/2018 (SUMMONS) IA/1/2018	16-11-2020	Reeta H L Vs Bajjanna	Harish M
37	O.S. 1352/2018 (SUMMONS) IA/1/2018 IA/2/2018	16-11-2020	Bangarappa Vs Muttappa	V Ananda
38	O.S. 1536/2018 (SUMMONS) IA/1/2018	16-11-2020	Madhu Kumar N Vs Jayamma	M Rajanna
39	O.S. 1628/2018 (SUMMONS)	16-11-2020	M/s Corporation Bank, Rep. by Abbas K Vs M/s Sunshine Precision Components, Rep. by Ramaiah Y	N S Nanaiah

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
P R YOGESH
III ADDL SENIOR CIVIL JUDGE
Cause List Date: 16-09-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
40	O.S. 1744/2018 (SUMMONS) IA/1/2018	16-11-2020	Nagaraj Vs Ramakrishna	H M Divakar
41	O.S. 1798/2018 (SUMMONS) IA/1/2018	16-11-2020	RAJARATHNAMMA Vs UMASHANKER M N	Chandrappa T
42	O.S. 71/2019 (SUMMONS) IA/1/2019 IA/2/2019	16-11-2020	Gangappa Vs Munihanumaiah alias Thammaiah	H M Associates
43	O.S. 181/2019 (SUMMONS) IA/1/2019	16-11-2020	Ramanna Vs Narayanamma	D G
44	O.S. 1582/2017 (A.D.R) IA/1/2017 IA/2/2017	16-11-2020	Muttapa K N Vs Krishnappa	Shivakumar U
45	O.S. 183/2019 (A.D.R) IA/1/2019	16-11-2020	Srinivasa N Vs Venkatappa G	Dada Law Associates
46	O.S. 368/2019 (SUMMONS) IA/1/2019	17-11-2020	Venkamma Vs Muniraju B	Laxmi Narayana
47	O.S. 544/2019 (SUMMONS) IA/1/2019	17-11-2020	Prasanna Kumar N Vs Narayana alias Narayanappa	K R Sriniasan
48	O.S. 1285/2019 (SUMMONS) IA/1/2019 IA/2/2019	17-11-2020	Ramanjanappa Vs Gowramma	Sanjay Kumar S
49	O.S. 1419/2019 (SUMMONS) IA/1/2019	17-11-2020	Lokesh N Vs Indra Shankar alias S. Indira Rep. by her SPA Holder Rajashekar V	S Kumar
50	O.S. 1576/2019 (SUMMONS) IA/1/2019	17-11-2020	Venkatarama Reddy P L Vs Lakshmamma	K T D
51	O.S. 1728/2019 (SUMMONS) IA/1/2019	17-11-2020	Hanumegowda Vs Nanjamma	L Suresh
52	O.S. 41/2020 (SUMMONS) IA/1/2020 IA/2/2020	17-11-2020	GOWRAMMA Vs SRINIVAS M	G V K
53	O.S. 110/2020 (SUMMONS) IA/1/2020	17-11-2020	Lakshmamma Vs Krishnappa	Sridhara L

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
54	O.S. 155/2020 (SUMMONS) IA/1/2020	17-11-2020	Jeejabai Vs Pundaleekaksha Rao	Lakshminarayana
55	O.S. 197/2020 (SUMMONS) IA/1/2020	17-11-2020	Kempamma Vs Ashwathanarayana	HARSHA R.
56	O.S. 272/2020 (SUMMONS) IA/1/2020	17-11-2020	KENCHAPPA GOWDA B Vs B S R ENTERPRISES REPTD BY PRAVEEN KUMAR REDDY G	P REDDY NAGENDRA KUMAR
57	O.S. 323/2020 (SUMMONS) IA/1/2020	17-11-2020	Jayalakshmi Vs Shivakumar	Kempanna
58	O.S. 422/2020 (SUMMONS) IA/1/2020	17-11-2020	MUNIKRISHNA ALIAS MUNIKRISHNAPPA Vs GOWAPPA	E VENKATARAMI REDDY
59	O.S. 459/2020 (SUMMONS) IA/1/2020	17-11-2020	Shilpa V Vs Doddappaiah H	Manu Kumar
60	O.S. 474/2020 (SUMMONS) IA/1/2020	17-11-2020	Ramakrishnappa Vs Ravikumar	Punya Law
61	O.S. 521/2020 (SUMMONS) IA/1/2020 IA/2/2020	17-11-2020	Prabhavathi Vs Ravichandra B N	V. VIJAYASHEKARA GOWDA
62	FDP 20/2016 (NOTICE)	17-11-2020	Majanbi Vs Naseema	RAHEED KAHAN AND K. NARAYANAPPA
63	Misc 92/2016 (EVIDENCE.)	17-11-2020	Chandramma Vs Krishnappa	
64	O.S. 12/2017 (EVIDENCE.) IA/1/2016 IA/2/2016 IA/3/2016	17-11-2020	SARASWATHAMMA Vs JAYALAKSHMI	
65	O.S. 894/2017 (EVIDENCE.) IA/1/2017 IA/2/2017	17-11-2020	Basamma Vs Siddamma	
66	O.S. 1234/2018 (EVIDENCE.) IA/1/2018	17-11-2020	UMAPTHI Vs NAGARAJU B R	B.S.NATARAJ
67	O.S. 1491/2018 (EVIDENCE.) IA/1/2018	17-11-2020	Rajashekar M Vs Lakshamma	M G Sateesha

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
68	M.C. 264/2018 (EVIDENCE.)	17-11-2020	Shwetha K M Vs Sathish Shetty	Ranjith K S
69	O.S. 1688/2018 (EVIDENCE.) IA/1/2018 IA/2/2018	17-11-2020	Lakshamma Vs Muniyappa	SHAILASHREE
70	O.S. 1662/2019 (EVIDENCE.) IA/1/2019	17-11-2020	Yallamma Vs Muniyamma	Srikanth B G
71	O.S. 1844/2019 (EVIDENCE.)	17-11-2020	Corporation Bank, Rep. by Vijaya Raj K P Vs Venkatesh K	T M J

**In the court of the IV Addl. Senior Civil Judge,
Bengaluru Rural District, Bengaluru,
The following cases are posted on
16.09.2020**

Morning Session 11 am to 2 pm	Afternoon Session 2.45 pm to 5.00 pm
Arguments	Arguments
To hear on IAs	To hear on IAs
1. O.S. 794/2012	1. O.S. 616/2003
2. O.S. 1666/2013	2. O.S. 1070/2009
3. O.S. 467/2014	3. O.S. 235/2010
4. O.S. 325/2016	4. O.S. 660/2010
5. O.S. 377/2016	5. O.S. 253/2011
6. Ex. 49/2014	6. O.S. 302/2011
7. O.S. 876/2020	7. O.S. 1565/2012
8. O.S. 49/2020	8. O.S. 286/2013
9. O.S.1485/2018	

IV ASCJ 15.09.2020
Bengaluru Rural District, Bengaluru.


In the Court of V Addl. Senior Civil Judge,

Bangalore Rural District Bangalore

Cause List Dated 16-09-2020

MORNING SESSION

Sl. No.	Case No.	Stage	Plaintiff Advocate
01	OS. 2089/2006	Hearing	Sri. V.V
02	OS. 316/2015	Hearing	Sri. D.N.C
03	OS. 1250/2016	Arguments	Sri. R.S.K
04	OS. 1190/2008	Pre- conciliation for E Lok Adalath	
05	OS. 1277/2011	Pre- conciliation for E Lok Adalath	
06	OS. 110/2012	Pre- conciliation for E Lok Adalath	
07	OS. 701/2012	Pre- conciliation for E Lok Adalath	
08	OS. 994/2012	Pre- conciliation for E Lok Adalath	
09	OS. 1088/2013	Pre- conciliation for E Lok Adalath	
10	OS. 408/2015	Pre- conciliation for E Lok Adalath	
11	OS. 457/2015	Pre- conciliation for E Lok Adalath	
12	OS. 848/2015	Pre- conciliation for E Lok Adalath	

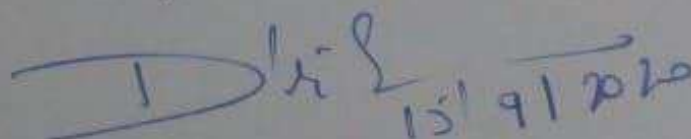

15/9/2020
V Addl. Senior Civil Judge,
Bangalore Rural District, Bangalore.

AFTERNOON SESSION

Sl. No.	Case No.	Stage	Plaintiff Advocate
01	OS. 531/2015	Hearing	Sri. K and Co.,
02	MC. 131/2016	Arguments	Sri. M.Z
03	OS. 1343/2015	Pre- conciliation for E Lok Adalath	
04	OS. 1347/2015	Pre- conciliation for E Lok Adalath	
05	OS. 1574/2015	Pre- conciliation for E Lok Adalath	
06	OS. 413/2016	Pre- conciliation for E Lok Adalath	
07	OS. 590/2016	Pre- conciliation for E Lok Adalath	
08	OS. 1116/2016	Pre- conciliation for E Lok Adalath	
09	OS. 1335/2016	Pre- conciliation for E Lok Adalath	
10	OS. 1512/2016	Pre- conciliation for E Lok Adalath	
11	MA. 58/2020	Pre- conciliation for E Lok Adalath	

NOTE :

1. Only 23 matters posted for hearing / argument are available on 16.09.2020
2. The next date of hearing pertaining to other matters posted on 16.09.2020 will be given on the same day.



V Addl. Senior Civil Judge,
Bangalore Rural District, Bangalore.

In the Court of VI Addl. Senior Civil Judge,

Bengaluru Rural District, Bengaluru

Cases Listed on 16-09-2020

MORNING SESSION

Sl. No.	Case No.	Stage
01	O.S. 1423/2007	Arguments
02	O.S. 1574/2007	Arguments
03	O.S. 831/2007	Evidence
04	O.S. 1795/2008	Hearing
05	O.S. 783/2009	Hearing
06	O.S. 1232/2009	Hearing
07	O.S. 1512/2014	Hearing
08	O.S. 57/2014	Evidence
09	O.S. 309/2014	Evidence
10	Misc. 19/2014	Arguments
11	O.S. 121/2017	Arguments
12	O.S. 799/2020	Hearing
13	O.S. 821/2020	Hearing

AFTERNOON SESSION

Sl. No.	Case No.	Stage
01	O.S. 1618/2014	Hearing
02	Misc. 23/2014	Arguments
03	R.A. 75/2015	Hearing
04	O.S. 1520/2015	Hearing
05	O.S. 354/2015	Evidence
06	O.S. 1787/2015	Evidence
07	O.S. 63/2016	Hearing
08	O.S. 411/2017	Hearing
09	O.S. 539/2017	Hearing
10	O.S. 24/2017	Arguments
11	O.S. 355/2017	Arguments
12	O.S. 605/2020	Orders

VI Addl. Senior Civil Judge,
15/09/2020
Bengaluru Rural District, Bengaluru.